

**IN THE INCOME TAX APPELLATE TRIBUNAL “D” BENCH, MUMBAI**  
**BEFORE SHRI RAJESH KUMAR, AM AND SHRI AMARJIT SINGH, JM**

आयकर अपील सं/ I.T.A. No.2735/Mum/2019  
(निर्धारण वर्ष / Assessment Year: 2007-08)

M/s. Mohit Jewellery Pvt. Ltd. (now merged with M/s. Mohit Diamonds Pvt. Ltd.) BC-7011, Bharat Diamonds Bourse, G-Block, Bandra Kurla Complex, Bandra (E), Mumbai-400051.	<b>बनाम/</b> Vs.	DCIT, C. C. 3(2), Room No. 1923, 19 <sup>th</sup> Floor, Air India Building, Nariman Point, Mumbai-400021.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AADCM7878C		
(अपीलार्थी / <b>Appellant</b> )	..	(प्रत्यर्थी / <b>Respondent</b> )

Assessee by:	Shri S. Sriram
Revenue by:	Shri Bharat Andhale (DR)

सुनवाई की तारीख / Date of Hearing: 05/01/2021  
घोषणा की तारीख /Date of Pronouncement: 05/01/2021

**आदेश / O R D E R**

**PER AMARJIT SINGH, JM:**

This is an appeal filed by the assessee against the order dated 27.02.2019 passed by the Commissioner of Income Tax (Appeals), 51 Mumbai [hereinafter referred to as the “CIT(A)”]. Relevant to the A.Y.2007-08.

2. At the outset, the Ld. Authorized Representative of the assessee has stated at the Bar that as per instruction of assessee, he wants to withdraw the appeal. Ld. DR has not objected to the prayer of the assessee for withdrawal of the appeal. Hence, we permit to withdraw the appeal. Appeal of assessee is being dismissed as withdrawn.



ITA No. 2735/M/2029  
A.Y.2007-08

3. In the result, the appeal of the assessee is being dismissed as withdrawn.

Order pronounced in the open court on 05/01/2021

Sd/-

(RAJESH KUMAR)

लेखा सदस्य / ACCOUNTANT MEMBER

मुंबई Mumbai; दिनांक Dated : 05/01/2021

Vijay Pal Singh/Sr.PS

Sd/-

(AMARJIT SINGH)

न्यायिक सदस्य/JUDICIAL MEMBER

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai